

FORM NO.4

CCP 26/06
Q.A.NO. _____

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Notes of the Registry

Orders of the Tribunal

13/11/06

Sr. V. Tripathi for the
petitioner

None for the respondents.

Sr. V. Tripathi appearing
on behalf of the applicant
has stated at the Bar
that the order of this
Tribunal has been set
aside by the Hon'ble
High Court.

Accordingly this CCP
has been rendered infructuous.
It is dismissed as
infructuous.

CA. ^{Arjun} W. Ganes
JM

CA. ^{Arjun} C. C. Srivastava
VC

CCP 1